

GOVERNMENT OF INDIA  
 MINISTRY OF WATER RESOURCES,  
 RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 4048**  
 ANSWERED ON 10.08.2017

**REHABILITATION OF FAMILIES DISPLACED DUE TO SARDAR SAROVAR PROJECT**

4048. SHRI JITENDRA CHAUDHURY

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether rehabilitation and resettlement has been completed fully for the families displaced due to the Sardar Sarovar project and the Narmada Valley and if so, the number/details thereof location-wise and if not, the reasons therefor; and
- (b) the plan for rehabilitation and resettlement of the remaining families, if any?

**ANSWER**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(DR. SANJEEV KUMAR BALYAN)

(a) Yes, Madam. Resettlement and Rehabilitation (R & R) of all Project Affected Families (PAFs) due to Sardar Sarovar Project has been completed as per Narmada Water Dispute Tribunal Award, liberalized R & R policies of the State Governments of Gujarat, Madhya Pradesh and Maharashtra, Hon'ble Supreme Court order dated 8<sup>th</sup> February, 2017 and Grievances Redressal Authorities (GRA) Orders.

The State wise details are as under :-

State	No. of Villages affected	Total PAFs	Total PAFs resettled in			Total PAFs resettled
			Gujarat	Maha-rashtra	Madhya Pradesh	
Gujarat	19	4763	4763	0	0	4763
Maharashtra	33	4307	754	3530	0	4284+23*
Madhya Pradesh	178	23614	5551	0	18063	23614
Total	230	32684	11068	3530	18063	32684

\* Remaining 23 PAFs in Maharashtra comprise 03 dead with no legal heirs and 20 untraceable. Adequate house plots and 99 hectare (ha) (against 35 ha required) of agriculture land is available to resettle them.

(b) Does not arise in view of reply to part (a) above.

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